

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/314(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Vaibhavi Pandey, Adv.]
Mr. S. Mitra, Adv.]

Mr. Abhrajeet Mitra, Sr. Adv.] For Respondent No.2 & 4
Mr. Dhiren Sharma, Adv.]
Ms. Urmila Chakraborty, Adv.]
Mr. Durgesh Jha, PCS]

Mr. Jishnu Saha, Sr. Adv.] For Respondent No.3, 5 & 6
Ms. Manju Bhutera, Adv.]
Mr. Sanjeev Trivedi, Adv.]
Ms. Iram Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]

Mr. Dripto Majumder, Adv.] For Respondent No.7
Mr. Soumalya Ganguli, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The matter stands adjourned to **19.04.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)